

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:807  
ANSWERED ON:10.12.2013  
CONTRACT LABOUR IN FCI  
Patel Shri Bal Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Food Corporation of India (FCI) has adequate manpower to handle the procurement and supply of rabi and kharif crops during the ensuing season;
- (b) if so, the details thereof;
- (c) whether contract labourers have been engaged in loading and unloading of foodgrains in FCI godowns;
- (d) if so, the details thereof; and
- (e) whether these labourers are engaged through labour unions and if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b) As on 30.09.2013, the total man in position is 24470. The manpower engaged to handle the procurement of Rabi and Kharif is mainly from Quality Control and Depot cadre. As on date, there is shortage of Quality Control staff upto 30%. However, the shortfall is being made good by the end of the year when approximately 8500 Cat. I, II, III would be recruited for which steps have already been taken. More over as and when required, the Quality Control staff is posted to procurement centers on tour basis from the non-procurement area.

(c) & (d) Where ever FCI godowns are not prohibited under Contract Labour Regulation and Abolition Act for engaging contract labour, FCI goes for open tender inquiry for work of handling and transport operation. The handling and transport contractor so appointed hires contract labour to do handling operation in FCI godown. Total No. of godown in FCI where contract labour is engaged-125.

(e) Only in four depots in Punjab Region i.e. Budhalada, Bareta, Nasrula and Badni Kalan, contract labour is employed through FCI worker union under Three Member Committee Systems(TMC)